

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

10. C.P.(IB)-2704(MB)/2019

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **21.08.2019**

NAME OF THE PARTIES: Ulric Francis Sequeira & Anr

**v/s.**

Richa Homes Pvt Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

By the order of this Bench, the matter is adjourned to 26.09.2019.

SD/-

SHYAM BABU GAUTAM  
Member (Technical)  
/NP/

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)